

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s Vasavi Housing Infrastructure Pvt Ltd

PETITION NUMBER : CP(IB)/568(CHE)2017

**APPLICATION NUMBER : a) IA(IBC)/2340(CHE)2023
b) IA(IBC)/72/CHE/2022
c) IA(IBC)/1505(CHE)2022 in IA/72/2022
d) IA(IBC)/307(CHE)2024
e) MA/723/2019 in TCP/228/2017
f) IA/IBC/1298/CHE/2024**

ORDER

- a) IA(IBC)/2340(CHE)2023 IN CP(IB)/568(CHE)2017
b) IA(IBC)/72/CHE/2022 IN CP(IB)/568(CHE)2017
c) IA(IBC)/1505(CHE)2022 in IA/72/2022 IN CP(IB)/568(CHE)2017

COMMON ORDER

Ld. Liquidator, Mr.V.Venkata Sivakumar appears in person. Ld. Counsel Ms. Yajura Devi appears for the Respondents.

Ms.Yajura Devi submits that she has filed a Memo however, the memo is not placed before us.

Shri VenkatSivakumar submits that he has no objection as to the applications for the change of Liquidator.

He submits that the suspension has been revoked.

(Contd...2)

..2..

At this stage, memo placed before us. Ld. Counsel Ms.Yajura Devi submits that she wants to argue the matter.

List the applications before the Regular Bench for hearing on **13.08.2024**.

d. IA(IBC)/307(CHE)2024 IN CP(IB)/568(CHE)2017

Sri Sant Rohit, Ld. Counsel for the Applicant. Sri Jayashankar Ld. Counsel for the Liquidator/Respondent No.1. None for Respondent No.2. Ms.Yajura Devi Ld. Counsel for Respondent No.3.

This application has been filed seeking to exclude the schedule property from the liquidation estate formed by the 1st Respondent in the process of liquidation of the Corporate Debtor and to set aside any orders made in connection to the schedule property.

Till date reply is not filed.

As requested, list the application before the Regular Bench on **13.08.2024** for hearing.

e. MA/723/2019 in TCP/228/2017 IN CP(IB)/568(CHE)2017

None for the Applicant. Sri T.Jayashankar Ld. Counsel for the Respondent/Liquidator.

Pleadings are complete.

List the application before the Regular Bench on **13.08.2024** for hearing.

(Contd...3)

f. IA/IBC/1298/CHE/2024 IN CP(IB)/568(CHE)2017

Ms.Yajura Devi, Ld. Counsel for the Applicant. Sri V.VenkatSivakumar Liquidator along with the Counsel Sri T.Jayashankar. None for Respondent No.2.

This application has been filed for appointment of the new Liquidator. Respondent seeks and is granted time to file reply.

List the application before the Regular Bench for hearing on **13.08.2024**.

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

ss

-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**